

NEW INITIATIVES FOR SKILL DEVELOPMENT

1935. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Ministry has been provided an increased budgetary allocation in recently presented budget for 2025-26 and if so, the details thereof;
- (b) whether there has been any change in the allocation for welfare scheme and if so, the details thereof, scheme-wise;
- (c) whether the Government has provided sufficient funds for enhancing the export of textile products and if so, the details thereof;
- (d) whether the budgetary provision includes any new initiatives for skill development in the textiles sector and if so, the details thereof; and
- (e) whether any funds have been allocated for the modernization of textile infrastructure under the next fiscal year and if so, the details thereof?

उत्तर

ANSWER

वस्त्र मंत्री (श्री गिरिराज सिंह)

MINISTER OF TEXTILES
(SHRI GIRIRAJ SINGH)

(a) & (b): Ministry's Budgetary allocation for the FY 2024-25 is Rs. 4,417.03 Crore and the for the next fiscal year i.e. FY 2025-26 is Rs.5,272 Crore. The main enhancements are under Production Linked Scheme (PLI) i.e. from Rs.45 Crore (FY 2024-25) to Rs.1,148 Crore (FY 2025-26), under Development of Jute Textiles (NJB) from Rs. 50 Crore (FY 2024-25) to 90 Crore (FY 2025-26), Under Central Silk Board from Rs 900 Crore (FY 2024-25) to Rs. 956.84 Crore (FY 2025-26).

(c): Government is implementing Rebate of State and Central Taxes and Levies (RoSCTL) scheme for Apparel/Garments and Made-ups in order to enhance competitiveness by adopting principle of zero-rated exports. Further, textiles products not covered under the ROSCTL scheme are covered under Remissions of Duties and Taxes on Exported Products (RODTEP) along with other products. In addition, Government provides financial support to various Export Promotion Councils and Trade Bodies under Market Access Initiative Scheme implemented by Department of Commerce for organizing and participating in trade fairs, exhibitions, buyer-seller meets etc at national and international levels

(d): The Ministry of Textiles, under the aegis of NTTM (Component IV), aims to provide training to 50,000 individuals encompassing undergraduates, unskilled workers, professionals seeking upskilling or re-skilling, and personnel engaged in the various application areas of technical textiles.

Furthermore, Ministry of Textiles is also implementing skilling scheme commonly regarded as Samarth, aimed to provide demand driven, placement oriented National Skills Qualifications Framework (NSQF) compliant skilling programmes to incentivize and supplement the efforts of the industry in creating jobs in the organized textile and related sectors, covering the entire value chain of textiles, excluding Spinning and Weaving. A budgetary allocation of Rs. 330 crores has been made under the scheme for the FY 2025-26.

(e): The Government has approved setting up of 7 (Seven) PM Mega Integrated Textile Region and Apparel (PM MITRA) Parks in Greenfield/Brownfield sites with world class infrastructure including plug and play facility with an outlay of Rs. 4,445 Crore for a period of seven years up to 2027-28. And, Amended Technology Upgradation Fund Scheme (ATUFS) was launched in January 2016 which was valid till 31st March, 2022. Currently only committed liabilities being cleared under ATUFS for UIDs generated till 31.03.2022 and Rs 635 crore has been allocated for the next fiscal year for modernization of textile machinery.
